PAPERS LAID ON THE TABLE

- I. NOTIFICATION UNDER THE EMPLOYEES PROVIDE IT FUND ACT, 1952
- II. NOTIFIC TION OF THE MINISTRY OF LABOUR EMPLOYMENT AND REHABILITATION (DEPARTMENT OF LABOUR AND EMPLOYMENT)

THE DIPUTY MINISTER IN THE MINISTRY OF LABOUR, EMPLOYMENT AND REHABILITATION (SHRI S. C. JAMIR): Sir, I beg to lay on the Table—

- (a) A copy each of the following Notification (in English and Hindi) of the Min st y of Labour, Employment and R habilitation (Department of Labour an Employment), under subsection (2) of section 7 of the Employees' Provident I and Act, 1952.
- (b) A copy of the Ministry of Labour, Employmen and Rehabilitation (Department of Labour and Employment) Notification G.S.R. No. 13, dated the 23rd December, 1969. (in English and Hindi).
 - (i) Notification G. S. R. No-2686, dated the 20th November, 1969, publishing the Employees' Provident I and (Fifth Amendment) Scheme, 969.
 - (ii) No titication G. S. R. No. 14 dated the 23rd December, 1969, publishin the Employees' Provident Funds (Seventh Amendment) Scheme, 1969.
 - (iii) Notification G. S. R. No. 396 dated the 26th February, 1970, publishing t e Employees' Provident Funds (Amendment) Scheme, 1970.

[Placed in Library. See No. LT-3644/70 or (i) to (iii).]

REPORT (1: 59' (HINDI VERSION) OF THE NA ONAL COMMISSION ON LABOUR

SHRI & C. JAMIR: I also beg to lay on the Table a copy of the Hindi Version of the Report (1969) of the National Commission on Labour containing the main conclusions and the recommendations (English version was laid on August 29, 1969). [Placed in Library. See No. LT-3246/70].

FINANCE ACCOUNTS (1966-67) (HINDI VERSION (OF THE CENTRAL GOVERNMENT

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH): Sir, on behalf of Shri P.C. Sethi, I beg to lay on the Table a copy of the Finance Accounts of the Central Government for the year 1966-67 (in Hindi (English version was laid on July 29 1968). [Placed in Library. No. See LT-3366/70]

- I. First Annual Report and Accounts (1968-69) of the West Bengal Agro-Industries Corporation Limited Calcutta and Related Papers)
- II. THIRD ANNUAL REPORT AND ACCOUNTS '(1968-69) OF THE PUN-JAB AGRO-INDUSTRIES CORPORATION LIMITED, CHANDIGARH AND RELATED PAPERS

THE DEPUTY MINISTER IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRID. ERING): Sir, I beg to lay on the table a copy each of the following papers, under sub-section (1) of section 619 A of the Companies Act, 1956:—

- (i) First Annual Report and Accounts of the West Bengal Agro-Industries Corporation Limited, Calcutta, for the year ended the 31st March, 1969, together with the Auditors' Report on the Accounts.
- (ii) Third Annual Report and Accounts of the Punjab Agro-Industries Corporation Limited, Chandigarh, for the year 1968-69, together with the Auditors' Report on the Accounts

[Placed in Library. See No. LT-328/70 for (i) and (ii)]

Notifications under the Essential Commodities Act, 1955

SHRI D. ERING: Sir, I also beg to lay on the Table a copy each of the following Notifications (in English and Hindi) of the Ministry of Food, Agriculture, Community Development and Cooperation (Department of Food), under sub-section (6) of section 3 of the Essential Commodities Act, 1955: